

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S PEAK TREASURE CAPITAL PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	M/S PEAK TREASURE CAPITAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10/12/2019
3.	Authority under which corporate debtor is incorporated / registered	Roc- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65929DL2019PTC358600
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop at 308, Plot NO-2, Sector-5, Agarawal Tower MLU Plaza Dwarka New Delhi 110075, India.
6.	Liquidation Commencement Date of Corporate person	30th March 2022
7.	Name, Address and e-mail id and registration number of the Liquidator	Ms. Ramanathan Bhuvaneshwari, Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore-560078.Email: bhoona.bhuvan@gmail.com; IBBI Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864;
11.	Last date for submission of claims	30th April 2022

Notice is hereby given that the *M/s Peak Treasure Capital Private Limited* has commenced Voluntary Liquidation on 30th March 2022.

The Stakeholders of M/s Peak Treasure Capital Private Limited are hereby called upon to submit their claims as on the date of commencement of Liquidation, with proof on or before 30th April 2022 to the Liquidator at the address mentioned against entry No.7.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator :

s/d

Ms.Ramanathan Bhuvaneshwari, Liquidator

Date and Place: 4th April 2022, Bengaluru.